

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

O.A/T.A No. 88/2004

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SECTION OFFICER (Judl.)

[Signature]
09.11.17

FORM NO. 4
(SEE RULE 42)
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH.

ORDER SHEET

Org.App/ Misc.Petn/Cont.Petn/ Rev.Appl. 88/04
In O.A.

Name of the Applicant(S) H.C. Das

Name of the Respondent(S) h.o.t Sons

Advocate for the Applicant M.Chanda, G.N. Chakrabarty

Counsel for the Railway/ C.G.S.C. S.Nath, S.Chandray

OFFICE NOTE	DATE	ORDER OF THE TRIBUNAL
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The application is in form 8.4.2004 ; Present : The Hon'ble Mr. K.V. Prahladan, Member (A).

is filed, F. No. S. 10/

deposited on 16.3.2004

No. 116378660

Dated 16.3.04

Dy. Registrar

The applicant is working as Divisional Accounts Officer, Grade - I in the office of the Executive Engineer, PWD Basar Division, Arunachal Pradesh. He has been transferred by the Office of the Accountant General (A&E) Meghalaya by order dated 8.3.2004 to Building Division PWD, Imphal. The applicant suffered from some serious illness as per various medical certificates enclosed with the O.A. The applicant submitted representations dated 10.12.2003 and 5.4.2004 to the Accountant General (A&E), Meghalaya, Arunachal Pradesh and Mizoram etc., Shillong and the same is yet to be disposed by the authority.

Steps taken

ABP

Contd/-

Contd/-

8.4.2004-

In the circumstances, the respondents are directed to consider the representations of the applicant sympathically keeping in mind the transfer policy of the Controller of and Auditor General of India dated 19.4.2000 within a period of two months from the date of receipt of this order. Till the disposal of the representations the transfer order dated 8.3.2004 shall be kept in abeyance so far the applicant is concerned.

The application is accordingly disposed of. No order as to costs.


KV Prabhakar
Member (A)

mb

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal

18 APR 2004

Guwahati Bench

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH: GUWAHATI

O.A. No. 88 /2004

Sri Hemendra Chandra Das.

VS-

Union of India & Ors.

LIST OF DATES AND SYNOPSIS OF THE APPLICATION

19.04.2000- Transfer policy issued by the Auditor and Comptroller General, India with the instruction for strict compliance.

February, 2001- Applicant went to Apollo Hospital Chennai for medical treatment. Applicant is suffering from acute heart disease, disc problems, Thyroid-stimulating hormone, prostate glands. He was advised for by-pass surgery and disc operation also undergone prostate gland operations at Apollo Hospital on two different occasions.

03.10.2002- Applicant transferred and posted at P.W.D., Basar Division.

09.12.2002- Applicant joined duty at Basar Division.

02.07.2003/02.08.2003- Applicant was admitted at Hospital for treatment of pulmonary Koch.

Hemendra Chandra Das.

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14.07.2003/20.12.2003- Applicant was on leave for medical treatment for about 5 months and could not attend office.

October, 2003- Applicant again went to Apollo Hospital for treatment of Thyroid stimulating hormone and also for prostate complications.

08.03.2004- Respondents issued impugned transfer order dated 08.03.04 in total violation of transfer policy and the conditions laid down therein by the Comptroller and Auditor General, India. By the said impugned order applicant is sought to be posted at Imphal, which is far away from Dibrugarh, which is likely to cause immense difficulties in receiving medical treatments.

10.12.2003- Applicant submitted representation to the respondents for consideration of his posting in nearby places from his hometown on due to serious ailment.

05.04.2004- Applicant submitted detail representation for reconsideration of transfer and posting on extreme compassionate ground, more particularly for serious ailment and sufferings. It is submitted that the applicant is left with only 4 and half years of service in his credit.

Hemendra Chandra Das

PRAYERS

Relief(s) sought for:

Under the facts and circumstances stated above, the applicant humbly prays that Your Lordships be pleased to admit this application, call for the records of the case and issue notice to the respondents to show cause as to why the relief(s) sought for in this application shall not be granted and on perusal of the records and after hearing the parties on the cause or causes that may be shown, be pleased to grant the following relief(s):

1. That the impugned order of transfer and posting issued under letter No. E. No. D.A. Cell/120 dated 08.03.2004 be set aside and quashed in respect of the applicant.
2. That the Hon'ble Tribunal be pleased to direct the respondents to reconsider the posting of the applicant in the light of the transfer policy dated 19.04.2000 and further be pleased to direct the respondents to issue necessary order accommodating him in any of the places at Namsai, Joirampur or at Mao on extreme compassionate ground taking into consideration of the serious ailment of the applicant.
3. Costs of the application.

Hemendra Chandra Das

4. Any other relief(s) to which the applicant is entitled as the Hon'ble Tribunal may deem fit and proper.

Interim order prayed for.

During pendency of this application, the applicant prays for the following relief: -

1. That the Hon'ble Tribunal be pleased to stay the operation of the impugned order No. E.O. No. D.A. Cell/120 dated 08.03.2004 in respect of the applicant.

Hementra Chakrabarty

Central

18 APR 2004

Guwahati Bench

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH: GUWAHATI

(An Application under Section 19 of the Administrative Tribunals Act, 1985)

8
Filed by the Applicant
through
Surajit Choudhury
Advocate
on 8.4.2004

Title of the case : O. A. No. 88 /2004

Shri Hamendra Chandra Das. : Applicant

- Versus -

Union of India & Others: : Respondents.

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Filed by
Surajit Choudhury
Advocate

Date 8.4.2004

Hamendra Chandra Das.

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH: GUWAHATI**

(An Application under Section 19 of the Administrative
Tribunals Act, 1985)

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O. A. No. _____/2004

BETWEEN

Shri Hamendra Chandra Das.
Son of Late Harendra Chandra Das.
Working as Divisional Account Officer.
Grade-I,
Office of the Executive Engineer.
Basar, Dist- Siang
Arunachal Pradesh

...Applicant

-AND-

1. The Union of India,
Represented by the Secretary to the
Government of India,
Ministry of Finance,
New Delhi.
2. The Comptroller & Auditor General,
New Delhi.
3. Accountant General (A & E)
Meghalay Etc.
Shillong.

Hamendra Chandra Das,

4. Sr. Dy. Accountant General (Admn)
O/o- The Accountant General (A&E),
Shillong.
5. Executive Enginner,
I&FC, Drilling Division,
Pasighat, Arunachal Pradesh.

... Respondents.

DETAILS OF THE APPLICATION

1. Particulars of order(s) against which this application is made.

This application is made against the impugned transfer and posting order dated 08.03.2004 issued in violation of professed norms whereby the applicant is sought to be transferred and posted from Basar P.W.D Division, Arunachal Pradesh to the Building Division, P.W.D, Imphal and praying for a direction upon the respondents for modification/cancellation/review of the impugned transfer and posting order dated 08.03.2004 on extreme compassionate ground considering the serious ailment of the applicant and also for consideration of his posting in nearby places of his home town, Tinsukia, in the state of Arunachal Pradesh.

2. Jurisdiction of the Tribunal.

Hemendra Chandra Gaur.

The applicant declares that the subject matter of this application is well within the jurisdiction of this Hon'ble Tribunal.

3. Limitation.

The applicant further declares that this application is filed within the limitation prescribed under section-21 of the Administrative Tribunals Act, 1985.

4. Facts of the Case.

- 4.1 That the applicant is a citizen of India and as such he is entitled to all the rights, protections and privileges as guaranteed under the Constitution of India.
- 4.2 That your applicant is presently working as Divisional Accounts Officer, Grade-I in the office of the Executive Engineer, P.W.D, Basar Division, Arunachal Pradesh. He is bonafide permanent resident of Tinsukia in the state of Assam.
- 4.3 That your applicant was initially working as Divisional Accountant in the year 1987, prior to that the applicant was working as U.D.C in Public Works Department, Arunachal Pradesh.
- 4.4 That the services of the applicant is under the administrative control of Accountant General (A&E), Meghalaya, Arunachal Pradesh, Mizoram etc. The applicant during his service career transferred and

Hemendra Chandra Das.

posted in different places in the state of Arunachal Pradesh, Nagaland, Manipur etc. Particulars of the transfer and posting are given below:-

<u>Place of posting</u>	<u>Period of posting</u>
1. Phek, Nagaland, P.W.D Division.	May, 1987 to April 1990.
2. Zhunoboto, Nagaland, Electrical Division.	April 1990 to April 1992.
3. PHE Division, Lamphelpot Manipur.	May 1992 to April 1994.
4. Tawang, Arunachal Pradesh Electrical Division.	September, 1994 to April 1998.
5. Bordumsa I&FC Division	May 1998 to November 2002.
6. Basar P.W.D Division	December 2002 to till date.

4.5 That your applicant while working in Bordumsa I&FC Division, Arunachal Pradesh, he was transferred on promotion in the grade of Divisional Accounts Officer vides letter No. E.O. No. DA Cell/SA dated 03.10.2002, pursuant to the aforesaid order the applicant joined at duty at Basar on 09.12.2002 after being released from the Office of the Executive Engineer, Bordumsa.

A copy of the transfer order dated 03.12.02 is enclosed herewith and marked as Annexure-1.

4.6 That it is stated that the applicant was promoted to the grade of Divisional Accounts Officer, Grade-I vide

Hemanta Chandra Das.

letter No. E.O. No. DA.Cell/44 dated 17.09.2001 and on promotion he was posted at Khuyathang, Imphal, Manipur in P.H.E Division. But due to serious ailment of the applicant he could not be able to join at Imphal and in the compelling circumstances he could not avail the promotional benefit in the gazetted Group B post of Divisional Accounts Officer, Grade-I, which would be evident from the letter bearing No. DA. Cell/2-46/92/Vol. II/160 dated 29.04.2002.

Copies of the promotion order dated 17.09.2001 and letter dated 24.04.2002 are enclosed herewith and marked as Annexure-2 and 3 respectively.

4.7 That it is stated that the applicant is suffering from serious ailment of Heart Disease, Disc problem, Thyroid stimulating hormone since 1998 and also undergone surgical operation for prostate glands on February, 2001. In this connection it may be stated that while he was undergoing medical investigation in the month of February, 2001 it has come to the notice that the applicant is suffering from Disc problem, namely; L5-S1 and L1-L2. It was stated as follows:

"LARGE AORTIC PLAQUE CAUSING MORE than 60% NARROWING WITH MONOPHA-SIC DISTOTLY BILAT ERRLLY"

In March, 2001 the applicant was advised for by-pass surgery, however due to acute financial problems the applicant could not undergo by-pass surgery. The applicant also advised for surgical operation for disc-

Hemendra Chandra Das

problems, but the applicant could not go for operation due to aforesaid reasons.

The applicant was admitted at hospital w.e.f 20.07.2003 to 02.08.2003 at Dibrugarh for treatment of Pulmonary-koch with left sided pleural effusion. Again during October, 2003 the applicant went to APOLLO Hospital at Chennai where it was detected that the applicant is suffering from THYROID STIMULATING HORMONE and now he is under medical treatment of Apollo Hospital as well as he is also under the medical treatment at Dibrugarh.

It is relevant to mention here that the applicant was on leave on medical ground w.e.f 14.07.2003 to 20.12.2003, the aforesaid leave was was sanctioned by the senior Accounts Officer vide the letter dated 16.02.2004. Therefore it appears that the applicant could not attend the office for about 5 long months and he was under medical treatment on two occasions in the Apollo Hospital during the year 2001 and 2003 and also under constant medical treatment at Dibrugarh.

Copies of the Medical certificates and other relevant documents are enclosed herewith and marked as Annexure- 4 (Series)

4.8 That your applicant most surprisingly received the transfer and posting order dated E.O No. D.A Cell/120 dated 08.03.2004 only on 03.04.2004, whereby the applicant is now sought to be transferred and posted from Office of the Executive Engineer, Basar P.W.D

Harendra Chandra Das.

Division, Arunachal Pradesh to Building Division, P.W.D, Imphal, just after completion of 1 year 4 months at Basar Division. In the impugned order dated 08.03.2004 it is further instructed to the controlling officer to release the concerned official latest by 09.04.2004. However it is categorically submitted that the applicant has not yet been released from Basar Division but apprehending his release at any moment.

The aforesaid impugned order has been passed in total violation of the direction contained in the transfer policy issued by the Comptroller and Auditor General of India vides his letter No. 394-NGE (App)/11-98 dated 19.04.2000, wherein it is specifically mentioned in paragraph (f) that tenure posting should normally be for 3 years in a particular division and 6 years at a particular station. In para (b) it is further instructed that the option for posting at particular station should be invited from the individual officer and afford should be made to accommodate the officer at their choice places.

But surprisingly in the instant case no such choice was invited and efforts being made to accommodate the applicant in his choice station although he had submitted his representation prior to issuance of the impugned order for consideration of his posting nearby his home town i.e. at Jairampur, Namsai, Mao due to serious ailment but the impugned order has been passed in total violation of the instructions

Hemanta Chandra Das

contained in Comptroller and Auditor letter dated 19.04.2000.

It is further submitted that no one is posted in the place of the applicant and the said post is still holding by the applicant and on that score alone the impugned order of transfer and posting is liable to be set aside and quashed.

Copies of the impugned transfer order-dated 08.03.2004 and transfer policy dated 19.04.2000 are enclosed herewith and marked as Annexure-5 and 6 respectively.

4.9 That is stated that transfer order has been issued in violation of the transfer policy issued by the Comptroller and Auditor General of India, more particularly clause (b), (d), (e) (f), (g) and (h) has been deliberately ignored and violated by the Sr. D.A.G (Admn) while issuing the impugned transfer and posting order, moreover the applicant has joined at Basar in the month of December, 2002 and hardly completed 1 year 4 months, where is his tenure is 3 years in a particular division. No option was invited from the applicant as required under the rule. Representation of the applicant for choice station posting has not been considered where the applicant has categorically submitted that he is suffering from serious ailment, on that ground alone the impugned order of transfer and posting is liable to be set aside and quashed.

Harendra Chandra Das

4.10 That your applicant submitted representation dated 10.12.2003 prior to issuance of the impugned order, wherein the applicant requested for his posting in nearby station from his home town and categorically stated that his case may be considered for posting at Jairampur, Namsai, Mao but to no result. The applicant again submitted a representation on 05.04.2004 for reconsideration of his transfer and posting order due to his serious ailment. The applicant apprehending that he may be released at any moment from the present place of posting.

In such compelling circumstances the applicant approaching this Hon'ble Tribunal for protection of his right and interest by passing an appropriate order/interim order directing the respondents to accommodate the applicant in any of the places near his home town by giving the interim order of transfer and posting in the light of the instruction of the transfer policy guideline.

Copies of the representations dated 10.12.2003 and dated 05.04.2004 are enclosed herewith and marked as Annexure-7 and 8 respectively.

4.11 That it is stated that the applicant has only 4 and half years of service in his credit and the applicant is in verge of his retirement and on consideration of his serious ailment. The applicant is entitled to be posted at his choice station near his hometown in terms of transfer policy.

Hemendra Chandra Das.

It is further submitted that one post of Divisional Accountant Grade-I is still vacant at Namsai in addition to the post held by the applicant at Basar.

4.12 That this application is made bonafide and for the cause of justice.

5. Grounds for relief(s) with legal provisions.

5.1 For that, the applicant is badly suffering from acute heart diseases, disc problems, Thyroid stimulating hormone, pulmonary Koch with left sided plural effusion and the applicant undergo prostate gland operation at Apollo Hospital Chennai, further he was advised for bypass heart surgery and also advised for disc operation moreover the applicant is under constant medical treatment at Apollo Hospital Chennai and Dibrugarh, as such it is difficult on the part of the applicant to stay at Imphal which is far away from Dibrugarh.

5.2 For that, due to serious ailment the applicant could not attend at office with effect from 14.07.2003 to 20.12.2003 on the medical ground and the leave of the aforesaid period was duly sanctioned by the respondent.

5.3 For that, the applicant has only 4 and half years of service left in his credit as such now he is at the fag end of his service career

Hemendra Chandra Das

5.4 For that, applicant has hardly completed 1 year 4 months of service at present post of posting at Basar, whereas as per instruction contained in the transfer policy applicant is entitled to stay at least 3 years if not 6 years at particular station

5.5 For that, impugned transfer order has been passed in total violation of the instructions contained in the transfer policy dated 19.04.2000 issued by the Comptroller and Auditor General of India. More particularly provisions of the clause laid down in para (b), (d), (g) and (h) has been deliberately violated. As such the impugned orders smacks malafide.

5.6 For that, no option was invited from the applicant as required under the Rule and no efforts have been made to accommodate the applicant in his choice station.

5.7 For that, no one is posted in the place of the present applicant as such there is no difficulty to accommodate the applicant in his present place of posting at Basar.

5.8 For that, it is difficult on the part of the applicant to move from one place to another without the assistance of the family members.

5.9 For that, one post of Divisional Accountant Grade-I is still available at Namsai in the state of Arunachal Pradesh which is adjacent to the present post of posting of the applicant.

Hemendra Chakraborty

6. Details of remedies exhausted.

That the applicant states that he has exhausted all the remedies available to him and there is no other alternative and efficacious remedy than to file this application.

7. Matters not previously filed or pending with any other Court.

The applicant further declares that he had not previously filed any application, Writ Petition or Suit before any Court or any other authority or any other Bench of the Tribunal regarding the subject matter of this application nor any such application, Writ Petition or Suit is pending before any of them.

8. Relief(s) sought for:

Under the facts and circumstances stated above, the applicant humbly prays that Your Lordships be pleased to admit this application, call for the records of the case and issue notice to the respondents to show cause as to why the relief(s) sought for in this application shall not be granted and on perusal of the records and after hearing the parties on the cause or causes that may be shown, be pleased to grant the following relief(s):

8.1 That the impugned order of transfer and posting issued under letter No. E. No. D.A. Cell/120 dated 08.03.2004 be set aside and quashed in respect of the applicant.

Hemendra Chandra Das

8.2 That the Hon'ble Tribunal be pleased to direct the respondents to reconsider the posting of the applicant in the light of the transfer policy dated 19.04.2000 and further be pleased to direct the respondents to issue necessary order accommodating him in any of the places at Namsai, Joirampur or at Mao on extreme compassionate ground taking into consideration of the serious ailment of the applicant.

8.3 Costs of the application.

8.4 Any other relief(s) to which the applicant is entitled as the Hon'ble Tribunal may deem fit and proper.

9. Interim order prayed for.

During pendency of this application, the applicant prays for the following relief: -

9.1 That the Hon'ble Tribunal be pleased to stay the operation of the impugned order No. E.O. No. D.A. Cell/120 dated 08.03.2004 in respect of the applicant.

10.

This application is filed through Advocates.

11. Particulars of the I.P.O.

- i) I. P. O. No. :
- ii) Date of Issue :
- iii) Issued from :
- iv) Payable at :

12. List of enclosures.

As given in the index.

Hemendra Chandra Das.

VERIFICATION

I, Shri Hemendra Chandra Das, Son of Late HarendraChandra Das, Working as Divisional Account Officer, Grade-I, Office of the Executive Engineer, Basar, Dist- Siang, Arunachal Pradesh, aged about 66 years, do hereby verify that the statements made in Paragraph 1 to 4 and 6 to 12 are true to my knowledge and those made in Paragraph 5 are true to my legal advice and I have not suppressed any material fact.

And I sign this verification on this the 8th day of April, 2004.

Hemendra Chandra Das

Annexure-1

OFFICE OF THE ACCOUNTANT GENERAL (A&E) MEGHALAYA
ETC, SHILLONG.

E.O.NO.DA Cell/54

Dated :- 3.10.2002.

1. The following Divisional Accounts Officer, Grade-II are promoted to the posts of Divisional Accounts Officer Grade I (Group 'B' Gazetted) in the pay scale of Rs. 6500-200-10500/- from the date of taking over charge in the Offices/Divisions shown against each of their name :-

Sl. No	Name Shri	Division transferred from	Division transferred to
1.	Hemendra Ch. Das	I&F.C. Division, Borduria Arunachal Pradesh.	P.W.D. Basar, Arunachal Pradesh with additional charge of I&F.C. Basar, Arunachal Pradesh.

2. As Divisional Accounts Officer Grade-I they are liable to be transferred and posted to any of the Engineering/Power Division etc. in the state of Arunachal Pradesh, Manipur, Tripura.

3. The promotion is governed by the orders of the Government of India and of the Comptroller & Auditor General of India and his designated subordinate officers as issued from time to time.

4. On promotion their pay will be fixed under F.R. 22(1) (a) (i). In case they are willing to exercise option in connection with fixation of pay on promotion, they may exercise option specifically in this regard within 1 (one) month from the date of joining in the new post. The option once exercised in this regard shall be final. The option should be submitted to this office through the concerned Divisional Officers along with their Service Books.

Authority :- A.G.s Order dated 30.9.2002 at P/64^Y of file No.DA Cell/2-36/99-2000/2001-2002/Vol.V.

31/-
Sr.Dy.Accountant General (Admn.)

Memo No.DA Cell/2-36/99-2000/2001-2002/Vol.V/919

Dated :- 3.10.2002

Copy forwarded to:-

The Comptroller and Auditor General of India, 10 Bahadur Shah Zafar Marg,
Indraprastha Head Post Office, New Delhi - 110002.

31/-
Sr.Dy.Accountant General (Admn.)

*Pls see
Suryit Chaudhary
Advocate
on 4.8.2002.*

OFFICE OF THE ACCOUNTANT GENERAL (A&E) MEGHALAYA, ARUNACHAL
PRADESH AND MIZORAM, SHILLONG : 793 001.

E.O. No. DA Cell/44

Dated: September 17, 2001

1. The following Divisional Accounts Officer Grade II are promoted to the post of Divisional Accounts Officer Grade I (Group 'B' Gazetted) in the payscale of Rs. 6500-200-10,500/- from the date of taking over charge in the office/Divisions shown against each of their names :

Sl. No	Names S/Shri/Kum/Smti.	Division transferred from	Division transferred to
1.	Ashim Kr. Bhattacharjee	Deomali Electrical Division, Arunachal Pradesh.	Khonsa PWD Division, Arunachal Pradesh with additional charge of Deomali Electrical Division, Arunachal Pradesh.
2.	T.K.Banerjee	Ziro I&FC Division, Ziro, Arunachal Pradesh.	Jairampur PWD Division, Jairampur, Arunachal Pradesh with additional charge of Bordumsa, I&FC Division, Arunachal Pradesh.
3.	Hemendra Ch. Das	Bordumsa I & F.C., Arunachal Pradesh	Bishnupur PHE Division, Manipur with additional charge of Bridge Division (PWD), Khuyathang, Imphal, Manipur
4.	H.Irabort Singh	Sadar Hill Division, PWD, Lamphelpat, Manipur	Electrical Division No.VII, Ambassa, Tripura with additional charge of PHE Division No.5, Ambassa, Tripura
5.	L.Thoiba Singh	Bridge Division PWD, Khuyathang, Manipur, Imphal	Agartala Division No.5 PWD, Agartala, Tripura with additional charge of P.W. Division No.1, Agartala, Tripura
6.	A.Pharami	Ukhrul PW Division, Manipur	Gas Thermal Civil Division, Rokia, Tripura with additional charge of Gas Thermal Electrical Division, Rokia, Tripura
7.	K.K.Ghosh Dastidar	Minor Irrigation Division No.II, Lamphelpat, Imphal	Minor Irrigation Division No.II, Lamphelpat, Manipur with additional charge of NEC Division No. 2 PWD, Imphal, Manipur.
8.	Dharmeswar Bharali	Roing PHE Division, Arunachal Pradesh	Electrical Division No.I, Imphal, Manipur with additional charge of N.H.Division No.2, PWD, Imphal, Manipur
9.	M.Sanajaoba Singh	Water Supply Maintenance Division, PHE Division, Imphal	Electrical Division No.IV, Udaipur, Tripura with additional charge of Irrigation and Flood Management Division No.3, Udaipur, Tripura.

2. As Divisional Accounts Officer Grade I they are liable to be transferred and posted to any of the Engineering/Power Divisions in the State of Arunachal Pradesh, ~~Mizoram~~ and Tripura.

*Allected
Sangjielbedarf
Advocacy
on 4-8-2009.*

3. The promotion is governed by the orders of the Government of India and of the Comptroller & Auditor General of India and his designated subordinate officers as issued from time to time.

4. On promotion his pay will be fixed under FR 22(1) (a) (I). In case he is willing to exercise option in connection with fixation of pay on promotion in terms of Government of India's order below FR 22 he may exercise option specifically in this regard within 1(one) month from the date of issue of this order. The option once exercised in this regard shall be final. The option should be submitted to this office through the concerned Divisional Officers alongwith the Service Book.

Authority:- (A.G's order dated 13/9/2001 at P/28N of file No.DA Cell/2-36/99-2000/Vol.V)

Sd/-

Sr.Dy.Accountant General (Admn.)

Memo No.DA Cell/2-36/99-2000/Vol.V/5741.

Dated: September , 2001

Copy forwarded to :-

The Comptroller & Auditor General of India, 10, Bahadur Shah Zafar Marg, Indraprastha Head Post Office, New Delhi: 110 002.

Sd/-

Sr. Dy. Accountant General (Admn.)

OFFICE OF THE ACCOUNTANT GENERAL (A&E) MECHALAYA ETC:
SHILLONG

No. DA Cell/2-46/92-93/Vol.II/160

Dated :-24.4.02

To.

The Executive Engineer,
I& F.C. Division, Bordumsa,
Arunachal Pradesh.

Sub:- *Retention of Shri Hemendra Ch. Das, D.A.O Grade II Bordumsa.*

Sir,

In inviting a reference to your letter No. BIFC/PF-37/98-99/1481 dated 8.3.2002, I am to state that Sri Hemendra Ch. Das D.A.O. II has been debarred from promotion for one year w.e.f. 17.9.2001 of not joining his new place of posting.

In this connection, Shri H.Ch. Das D.A.O. II is allowed to continue in the present Division I&F.C. Division Bordumsa.

This is for your information.

Yours faithfully,

Sd/-

Sr. Dy. Accountant General (Admin)

23 MAY 2002

Dated :-24.4.02

Memo No. DA Cell/2-46/92-93/Vol.II/161-65

Copy forwarded to :-

1. Shri Hemendra Ch. Das, DAO-II O/o the Executive Engineer, I.& F.C. Division Bordumsa, Arunachal Pradesh.
2. Smti Margrette Sumer, Sr. DAO O/o the Executive Engineer, Rural Works Mechanical Division, Itanagar Arunachal Pradesh.
3. The Executive Engineer, Rural Works Division, Arunachal Pradesh.
4. P.C. File
5. E.O. Book.

Omendra Ch. Das
Sr. Accounts Officer
I/c DAO Cell.

Abdel
Surj. Choudhury
Advocate
on 8.4.2002

✓
 OFFICE OF THE ACCOUNTANT GENERAL (A&E) MEGHALAYA ETC:
 SHILLONG.

S.O. NO DA CELL/112

Dated:-

At: P. L. 115 (One hundred and fifteen) days
 Earned Leave/Committed Leave for 115 (One hundred and fifteen) days
 from 14.7.03 to 5.11.03 and to 12.12.03
 for 45 (forty five) days w.e.f. 6.11.03 to
 20.12.03 and sanctioned to Shri/Smti
Hamendra Ch. Das Divisional Accountant/Sr. Divisional
 Accounts Officer/Divisional Accounts Officer. I

It is certified that Shri Das would have to
 continued to officiate as Divisional Accountant/Sr. Divisional Accounts Officer/Divisional Accounts
 Officer but for his proceeding on leave.

Sd/-

Sr. Accounts Officer,
 I/c DA Cell.

(14) Memo No.DA Cell/PC/ACD/2091-95

Dated: 16 FEB 2001

Copy forwarded for information and necessary action to :-

1. The Executive Engineer, Basar Division P.W.D. Basar
Assam/Arunachal Pradesh.
2. Shri H. C. Das S.A.O. I, G.O. The Executive Engineer
Basar Division, P.W.D. Basar
Assam/Arunachal Pradesh.
3. E.O. File
4. P.C. File.
5. S.C. File.

Alkaled
 Sanjiv Chaudhary
 Approved
 on 8.4.2009

Done on 27.1.01
 Sr. Accounts Officer,
 I/c DA Cell.



- 20 -

APOLLO HOSPITALS ENTERPRISE LIMITED

21, GREAMS LANE, OFF GREAMS ROAD, CHENNAI - 600 006. PHONE : 28293333, 28290200, 28296494

OUT PATIENT BILL

Name Mr HEMENDRA CHANDRA DAS	Bill No ACS563687	Age 55Yrs
	UHID AC01.0000458126	Sex M
Doctor	Bill Date / Time 01-Nov-2003 03:39 PM	
Department Name / Investigations RASHID AKFEL - GENERAL MEDICINE	CASH BILL Tariff	

~~BIO - CHEMISTRY~~

1. FREE T4	350.00
2. THYROID STIMULATING HORMONE (TSH)	730.00

~~CARDIOLOGY~~

3. ECHO [COLOUR DOPPLER]	1470.00
--------------------------	---------

Total Bill Amount	2550.00
-------------------	---------

Amount Paid	2550.00
-------------	---------

Received Rupees :

Two Thousand Five Hundred Fifty Only

Mode Of Pay : Cash

CASHIER
RAVI A

For Apollo Hospitals Chennai

Dr. JOSEPH N. THACHIA
CHIEF UROLOGIST
APOLLO HOSPITALS
MADRAS - 600 006.

Apollo Hospitals

• 21, Greams Lane, Off. Greams Road, Chennai - 600 008.
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 E-mail : ahel@vsnl.com Website : www.apollolife.com www.apollohospitals.com



AII-QF-CARD-0908

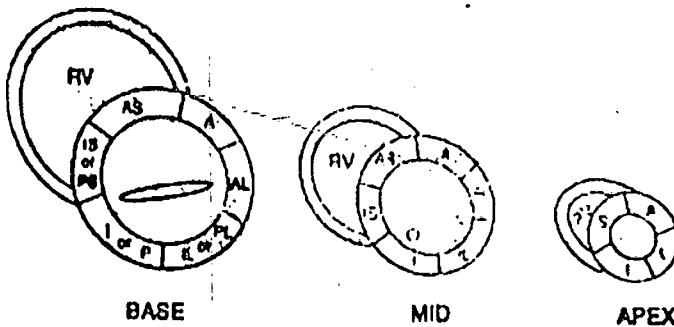
DEPARTMENT OF CARDIOLOGY

Mr. HEMENDRA CHANDRA DAS

86949

Patient's Name	Mr. HEMENDRA CHANDRA DAS		Lab No.	
I.P. No./Bill No.	AC5563687	Sex / Age	M - 55 Years	
Referring Doctor	Dr. ARSHAD AKEEL		Received on	
UHID	AC01:0000458126	Ward/Bed No	OP(W44/1567)	
		Receiving Time		
		Reported on	02-Nov-2003	
				Order No:603446

LEFT VENTRICLE



1. Normal
2. Hypokinesia :
3. Akinesia :
4. Dyskinesia :
5. Aneurysmal :

: NO REGIONAL WALL MOTION ABNORMALITY
 LEFT VENTRICLE NORMAL IN SIZE
 NORMAL LEFT VENTRICULAR FUNCTION

COLOUR AND DOPPLER STUDIES

: NORMAL E/A RATIO 1.1/0.91 m/sec
 TRIVIAL MITRAL REGURGITATION
 TRIVIAL TRICUSPID REGURGITATION
 TR VELOCITY UPTO 2.3 m/sec
 VELOCITY ACROSS THE AORTIC VALVE 1.3 m/sec

IMPRESSION:

: NO REGIONAL WALL MOTION ABNORMALITY
 LEFT VENTRICLE NORMAL IN SIZE
 NORMAL LEFT VENTRICULAR FUNCTION

Done By

ms I ramani

DR K JAYANTHI, MD DNB.,
 Consultant Cardiologist

0556

EMERGENCY / AMBULANCE CALL

"KEEP THE REPORTS CAREFULLY AND BRING THEM ALONG DURING YOUR NEXT VISIT TO OUR HOSPITAL"

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DEPARTMENT OF CARDIOLOGY



AH-QF-CARD-0908

Mr. HEMENDRA CHANDRA DAS

86949

Patient's Name			Lab No.		
ACSS63687	M - 55-Years				
I.P. No./Bill No.	Sex / Age		Received on		
Dr. ARSHAD AKEEL			Receiving Time		
UHID	AG01-0000458126	Ward/Bed No	OP(W44/1567)	Reported on	02-Nov-2003

Order No:603446

ECHO CARDIOGRAM REPORT

Dimensions

Normal
Upto BSA 1 - 8 sq.m.

Ao (ed)	: 3.1 cm	2.2 - 4 cm
LA (es)	: 3.5 cm	2.2 - 4 cm
RVID (ed)		
LVID (ed)	: 3.8 cm	3.4 - 5.8 cm
LVID (es)	: 2.14 cm	
IVS (ed)	: 1.2/1.4	
LVPW (es)	: 0.7/1.1	
EF	: 67	
% FD	: 37	

Mitral Valve

AML	: NORMAL
PML	: ANNULEAR CALCIFICATION
Aortic Valve	: SCLEROSED
Tricuspid Valve	: NORMAL
Pulmonary Valve	: NORMAL
Right Ventricle	: NORMAL
Interatrial Septum	: INTACT
Interventricular Septum	: INTACT
Pulmonary Artery	: NORMAL
Aorta	: NORMAL
Right Atrium	: NORMAL
Left Atrium	: NORMAL
Pericardium	: NORMAL

Contd2

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E-mail : ahel@vsnl.com, ahel@vsnl.net, ahel@vsnl.com

AH-QF-MB-0918

DEPARTMENT OF MICROBIOLOGY

Mr. HEMENDRA CHANDRA DAS		HH 12057	
Patient's Name	ACSS61711	Lab No.	
I.P. No./Bill No.		Sex / Age	M 55 Years 30-Oct-2003
Referring Doctor	DR JOSEPH V THACHU	Received on	
UHID	AC01.0000458126	Receiving Time	Blood 31-Oct-2003 05:16:33 PM
	Ward/Bed No SURGEON'S PACK	Reported on	
	OP(W44/768)	Order No. 601054	

TEST

RESULTS

REFERENCE RANGE

HIV I/HIV II - EIA:

NEGATIVE

HBS Ag - EIA:

NEGATIVE

DR. MA THIRUNARAYAN M.D.,
MICRO-BIOLOGIST

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-25-



All-QF-24LS-0952

DEPARTMENT OF HAEMATOLOGY

Patient's Name	Mr HEMENDRA CHANDRA DAS			Lab No.	W44/768	
I.P. No./Bill No.	AC561711	Sex / Age	M 55 Years	Received on	30-Oct-2003	
Referring Doctor	Dr.JOSEPH V THACHIL			Receiving Time		
UHID	AC01.0000458126	Ward/Bed No	OP(W44/768)	Reported on	30 - Oct - 2003 03:08:00	
Urine	URINE ROUTINE			Order No.	601054	

TEST	RESULT	REFERENCE RANGE
MACROSCOPIC EXAMINATION		
Specific Gravity:	1.010	
Colour::	Straw	
Transparency: -	Clear	
Reaction:	Acidic	
Albumin:	Nil	
Sugar:	Nil	
Acetone:	Nil	
Bile Pigments:	Nil	
Urobilinogen:	Normal	
MICROSCOPIC EXAMINATION		
Cells:	Nil	
RBCs::	Nil	
Pus Cells:	Occassional	
Epithelial Cells:	Occassional	
		Signature
8182		

EMERGENCY / AMBULANCE CALL

"KEEP THE REPORTS CAREFULLY AND BRING THEM ALONG DURING YOUR NEXT VISIT TO OUR HOSPITAL."

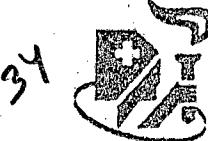
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DEPARTMENT OF BIO-CHEMISTRY

AH-QB-BC-0963

Patient's Name	Mr HEMENDRA CHANDRA DAS	Lab No.	178
I.P. No./Bill No.	ACS561711	Received on	30-Oct-2003
Referring Doctor	Dr.JOSEPH V THACHIL	Receiving Time	10:06:48
UHID	AC01.0000458126	Reported on	30-Oct-2003 17:04:25

SURGI PACK

Order No:601054

TEST	RESULT	REFERENCE RANGE	
Blood Glucose Random:	292 mg/dl	70	- 120
Blood Urea:	31 mg/dl	15	- 40
Serum Creatinine::	1.2 mg/dl	0.5	- 1.2
Serum Sodium:	135 mEq/L	130	- 145
Potassium:	4.0 mEq/L	3.5	- 5
Chloride:	97 mEq/L	95	- 106
HCO ₃ (Bicarbonate Serum Electrolyte) :	22 mEq/L	22	- 29
Bilirubin Total:	0.8 mg/dl	0.5	- 1
SGPT(ALT):	21 IU/L	5	- 35
ALP(Alkaline Phosphatase) :	463 IU/L	New born 8Yrs: 75-650 Above 16Yrs: 75-275 8 Yrs-16 Yrs: 75-500	
GGTP:	28 IU/L	10	- 50
Serum Total Protein:	6.8 G/dl	6	- 8
Serum Albumin:	3.7 G/dl	3.5	- 5
Serum Globulin:	3.1 G/dl	2	- 4

Dr.S.Subramaniam
Biochemist

356

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-27-



AH-QP-24LS-0952

DEPARTMENT OF HAEMATOLOGY

Patient's Name	Mr HEMENDRA CHANDRA DAS			Lab No.	10
I.P. No./Bill No.	ACS561711	Sex / Age	M 55 Years	Received on	30-Oct-2003
Referring Doctor	Dr. JOSEPH V THACHIL			Receiving Time	
UHID	AC01.0000458126	Ward/Bed No	OP(W44/768)	Reported on	30-Oct-2003 02:22:3

Order No:601054

TEST	RESULT	REFERENCE RANGE
Prothrombin time:	14 secs	
Control:	14 secs	
I N R:	1.00	/
PT is done using RabbitBrain Thromboplastin with ISI of:	1.05	
Activated Partial Thromboplastin Time:	26 secs	/
Control:	26 secs	

3856

Signature

EMERGENCY / AMBULANCE CALL

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30
AII-QF-24LS-0952

DEPARTMENT OF HAEMATOLOGY

Patient's Name	Mr HEMENDRA CHANDRA DAS			Lab No.	255
I.P. No./BIII No.	ACS561711	Sex / Age	M 55 Years	Received on	30-Oct-2003
Referring Doctor	Dr.JOSEPH V THACHIL			Receiving Time	
JRD	AC01.0000458126	Ward/Bed No	OP(W44/768)	Reported on	30 - Oct - 2003 01:48:0
Whole Blood (EDTA)		COMPLETE BLOOD COUNT [CBC]			Order No:601054

TEST	RESULT	REFERENCE RANGE
Hæmoglobin:	11.1 gms%	13 - 18
Packed cell volume:	34 %	40 - 54
WBC Count:	4600 /cmm	4000 - 11000
Platelet Count:	223000 /cmm	150000 - 450000
ESR:	45 mm/hr	0 - 15
DIFFERENTIAL COUNT		
Neutrophil:	47 %	40 - 75
Lymphocyte:	40 %	20 - 45
Eosinophil:	7 %	1 - 6
Monocyte:	6 %	2 - 10

2320

Signature

EMERGENCY / AMBULANCE CALL

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DEPARTMENT OF IMMUNO HAEMATOLOGY AII-QF-BB-0914

Patient's Name	Mr HEMENDRA CHANDRA DAS			Lab No.	W44/768
I.P. No./Bill No.	ACS561711	Sex / Age	M 55 Years	Received on	30-Oct-2003
Referring Doctor	Dr.JOSEPH V THACHIL			Receiving Time	10:06:48
UHID	AC01.0000458126	Ward/Bed No.	OP(W44/768)	Reported on	30 - Oct - 2003 03:18:29

BLOOD GROUP AND RH-TYPING

Order No:601054

TEST	RESULT	REFERENCE RANGE
Blood Group:	O	
Rh Typing:	NEGATIVE	

Checked By :0809


Signature

EMERGENCY / AMBULANCE CALL

KEEP THE REPORTS CAREFULLY AND BRING THEM ALONG DURING YOUR NEXT VISIT TO OUR HOSPITAL

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79

MARWARI AROGYA BHAWAN HOSPITAL

JYOTI NAGAR, DIBRUGARH - 5 (Assam)

: (0373) 2300702 / 2302653

DISCHARGE CERTIFICATE

Hospital No. 1516/03

Name of Patient H.R. Hemendra Choudhury Age 55 yrs

Date of Admission 20.7.2003 Date of Discharge 2.8.2003

Disease (1) Pulmonary Kochi with Left sided pleural effusion (2) TB with Neuropathy

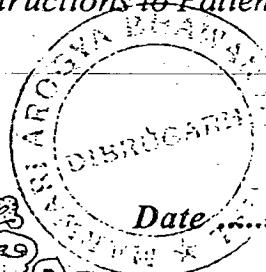
Treatment Curative (A.T.T. Started from 27.7.2003) PCP Neg

Instructions to Patient :-

P.T.O.

- ① i. Come for check up after 15 days.
- ② ii. Repeat FBS and PPS after 1 week.

Medical Superintendent

Supdt.
MARWARI A. B. H.

21

(i) Continue with following medication -

30 ✓ (i) R-SINEX TAB. CATT Started on 25.7.2003)

Sig: 1 tab once daily half an hour before breakfast
x 6 months.

✓ (ii) PZA CIBA (loosing)

Sig: 1 tab once daily after meal x 2 months.

✓ (iii) CIPROX (loosing)

Sig: 1 tab twice daily after meal x 5 days more.

✓ (iv) NOVOLGT ACTRASID

Sig: 14 units $\frac{1}{2}$ s.c. before Lunch.

✓ (v) NOVOLGT MIXTARD (30:70)

Sig: 12 units $\frac{1}{2}$ s.c. before dinner. \rightarrow 14 units

✓ (vi) GANVAS (2.5mg)

Sig: 1 tab once daily early morning x to continue.

✓ (vii) STORVAS (5mg)

Sig: 1 tab once daily x to continue.

✓ (viii) ECOSPRIN (75mg)

Sig: 1 tab once daily after meal x to continue.

✓ (ix) XYLIN SYRUP

Sig: 4 teaspoonful mixing with a cap. of warm water at early morning.

✓ (x) SURACTIN

Sig: 1 capsule once daily after meal x 1 month.

✓ (xi) Cenide 20

Sig: 1 cap. twice daily before meal x 1 month.

Nowoom
I w at last time

B
15/8

Chethay

MEDICAL CERTIFICATE

This is to certify that Sri H.C. Das, DAO-I Basar, PWD Division is a patient of INSULIN Dependent Diabetes Mellitus (Under INSULIN INJECTION), PULMONARY KOCH'S and Chronic Hypertension.

He is getting regular treatment at Community Health Centre Basar. He is also suffering from PID. He has been advised by Vascular and Transplant Surgeon at APOLLO HOSPITAL, Chennai to undergo bypass surgery due to large aortic plaque causing more than 60% narrowing with monophasic flow distally bilaterally in both lower limbs

He is advised regular treatment at CHC, Basar and also to avoid long distance road journey.



Dr. K. Basar, SMO

Senior Doctor Officer Basar
G.P. Basar, W/Sian
Armenia Pradash
Anandash

33

FORM-4

(Sec. Rule-19)

MEDICAL CERTIFICATE FOR EXTENSION OF LEAVE

Signature of the govt. servant (Chittaranjan Chatterjee)

I DR. SANTANU MUKHOPADHYAYA after carefully personal Examination of the case hereby certify that Srikumar Chatterjee whose signature is given above is suffering from T.B. and I consider that the With Benefit of Hospital period of absence from duty 26/11/03 to 25/12/03 is absolutely necessary for Parashuram Hospital and Patna T.B. restoration of his / her health.

Place:- Tirupur
Date:- 25/11/03

(Dr. SANTANU MUKHOPADHYAYA)

Signature of Medical Officer

Hospital:

Parashuram Hospital
Medical & Surgical Officer

FORM-4

(Sec. Rule-19)

MEDICAL CERTIFICATE FOR EXTENSION OF LEAVE

Signature of the govt. servant

(Hemanta Ch. Das)

Dr. Santanu Mukhopadhyaya M.B.B.S, A.I.S.

I Sri Hemanta Ch. Das.....after carefully personal Examination of the case hereby certify that Dr. Santanu Mukhopadhyaya M.B.B.S, A.I.S. whose signature is given above is suffering from.....and I consider that the period of absence from duty.....12/10/03 to 25/11/03.....is absolutely necessary for with HYDROcephalus and restoration of his / her health. *in the beginning of Prof. Dr. B. N. Ganguly and Prof. Dr. T. B. Bhattacharya*

Place:- T. N. Mukherjee

Date:- 12/10/03

(Dr. Santanu Mukhopadhyaya
Signature of Medical Officer (Mukherjee))

Medical & Research

Hospital

Dr. Santanu
Mukhopadhyaya

35

43

FORM-4

(Sec. Rule-19)

MEDICAL CERTIFICATE FOR EXTENSION OF LEAVE

✓
Signature of the govt. servant

(Sri Hemalatha Choudhury
Mrs)

Dr. Sandeep Mukhopadhyay (Mukherjee)

I, Sri Hemalatha Choudhury, whose signature is given above is suffering from P.M. & T.B. and I consider that the period of absence from duty, 14/07/03 to 11/10/03 is absolutely necessary for restoration of his / her health.

✓
Signature of Medical Officer

Place:- Tinku's

Date:- 14/07/03

14th July 2003

✓
Signature of Medical Officer
(Dr. Sandeep Mukhopadhyay)
Mukherjee 14/07/03
Medical & Health M.I.
Tinku Civil Hospital
Medical & Health M.I.
Tinku Civil Hospital
Medical & Health M.I.
Tinku Civil Hospital

DISCHARGE SUMMARY

General Information

Date : 01.03.2001 Unit : Urology Hosp.No.: 458126
Bed No. : 332C/D

Name : Mr. Hemendra Chandra Das Age : 53 Yrs. Sex : Male
Tinsukia Borpather
Opp Satsang Vihar, Tinsukia Post
Assam - India.

Consultant : Dr. Joseph V. Thachil, FRCS (C) URO DABU

Date of Admission : 25.02.2001 Date of surgery : 26.02.2001

Date of Discharge : 01.03.2001

Drug Allergies : Allergic sulfa drugs

Diagnosis : Benign hyperplasia of prostate

Surgery done : Bladder neck incision

History of Present Illness

Chief Complaints: Known diabetic and hypertensive.

Complaints of difficulty in passing urine.

Straining / poor stream / constipation / intermittency / urgency / occasional urge in continence / occasional (+).

No history of hematuria / burning micturition.

History of Diabetes Mellitus : Yes Duration : 15 years
On Tab. Glynase MF 1 twice daily

History of Hypertension : Yes Duration : 7 months
On Tab. Nicardia Retard 20 mg. twice daily.

Apollo Hospitals



History of Coronary artery disease : Nil

Any other relevant long standing illness : Nil

Past History: History of backache.

Personal History : Ethanol : Nil Smoking/Chewing tobacco : Nil

Physical activity : Normal.

Clinical Examination

Weight : 49 Kgs. Pallor : Nil Cyanosis : Nil Clubbing : Nil

Oedema feet : Nil Oral Cavity : Normal Lymphnodes : Nil

Temperature : 98.4 F Pulse : 86/min., B.P. : 120/80 mm of Hg.

CVS : NAD

RS : NAD

Abdomen : NAD

CNS : NAD

P/R : Grade I prostatomegaly

INVESTIGATIONS: Reports Enclosed.

Consultation Referral :

Dr. Umachandran, Orthopaedic surgeon,

Dr. P. Ramachandran, Cardiologist.

Course in the Hospital & Discussion

Mr. H.C. Das, 53 year old gentleman admitted with the above mentioned complaints to the hospital on 25.02.2001 and was investigated.

His routine CBC and renal function were normal. US KUB showed prostate of size $3.4 \times 3.1 \times 2.8$ cm. with PUR of 70 ml. Echo showed EF 77% with No RWMA and LV normal size and function. Trans urethral bladder neck incision was given on 26.02.2001 after cardiac clearance. Post operative period was uneventful. Foley's catheter removed on 28.02.2001 following which he voided well.

Advice on Discharge

1. Diet : Normal diabetic diet.
2. Physical activity : To avoid strenuous physical activity for 6 weeks.

3. Medications:

<u>Name</u>	<u>Dose</u>	<u>No. of times/day</u>	<u>Duration</u>
Tab. Cifran	250 mg.	1 - 0 - 1	for 5 days x 1000
Tab. Rantac	150 mg.	1 - 0 - 1	for 10 days
Cap. Reconia	-	0 - 0 - 1	for 1 week
V.Syp. Cremaffin	50 ml.	st bed time	for 1 week
Tab. Glynase MF	-	1 - 0 - 1	
Tab. Nicardia R	20 mg.	1 - 0 - 1	
Tab. Complamifene R	-	0 - - 1	
Tab. Zosta	-	0 - 0 - 1	
Tab. Loprin	75 mg.	0 - 1 - 0	after 2 weeks.

(FZ-M 15/3/2001)

- Patient has been explained the possibility of secondary haemorrhage, meatal stenosis and bladder neck stricture.

4. Follow up : Review with Dr. J.V. Thachil, on 03.03.2001,
to consult Vascular surgeon for lower limb pain.

DR. VENKATESH,
Registrar.

vp/

DR. JOSEPH V. THACHIL,
Consultant Urologist.

37
Apollo
Hospitals
Chennai

21/3/01

Archie Stevens

DEPT. OF VASCULAR SURGERY

Dr. V. BALAJI
M.B, M.S (Gen) FRCS (Eng)
FRCS (Edin) FRCS (Gen) FICS
Vascular & Transplant Surgeon

Mr. Hemendra Chandra

Mr. Hemendra Chandra Date

T. Stevens 5000

(Atsuratah)

-o -o -1,

20

20



(28)

ULTRASOUND

Name: MR HERMANDRA CHANDRA DAS

Date 02/03/2001 Report No 34904

Age: 53 Years Sex: M I.D. No.: DM469306

Reference 762/763/US

Address:

Room No

Out Patient: Y

City

Ref Phy

Tel.:

DR RALAJI V

REPORT

Provisional Diagnosis/Clinical Data

Examination Performed

ARTERIAL DOPPLER BOTH LOWER LIMBS

The lower aorta shows evidence of multiple plaques. A large calcified plaque is seen to narrow the lumen and increased flow velocity upto 200m/sec is seen.

Both iliacs and lower limb arteries show monophasic flow. Flow in the left lower limb is slightly reduced as compared to right.

Flow is seen distally upto the dorsalis pedis bilaterally.

IMPRESSION:

Large aortic plaque causing more than 50% narrowing with monophasic flow distally bilaterally.

find

DR. MEERA K.

MV



Apollo
Hospitals
Chennai

DEPT. OF VASCULAR SURGERY

Dr. V. BALAJI

M.B, M.S (Gen) FRCS (Eng)
FRCS (Edin) FRCS (Gen) FICS
Vascular & Transplant Surgeon

TO

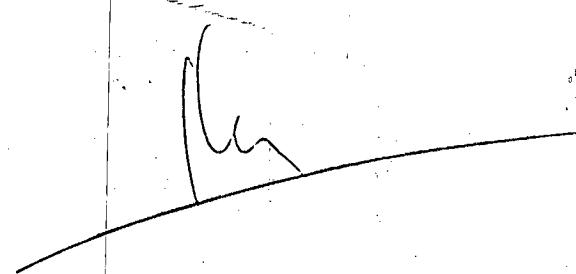
Mr. JV Thakral : AB FRCR

Consultant Urologist

Dear Sir:

Thank you for asking me to see Mr Hemanta Chandra. He has bilateral gluteal chondritis & left hemidiskitis clinically. He has aortic iliac vein which was confirmed by Doppler. He is advised Aort iliac bypass/endarterectomy.

Best wishes



42 Institute of Neurological Sciences

OF RADIOLOGY AND IMAGING

GUWAHATI - 781 006.

561654, 567195, 568536, 567198, 567008 (Dir.)
0381 - 562465



CONSULTANTS

DR. N. MEDHI, MD
DR. B. SAHARIA, MD
DR. S. K. HANDIQUE, MD

Hospital No. : 1057790 M.R.D. Number : R1010749 Report No. : 1801432.1480
Patient Name : HAMENDRA CH DAS Age : 50 Sex : M Report Date : 22-MAY-98
Ref. Doct Name : DR. K. SAIKIA

EXAMINATION REPORT ON : MRI OF L.S. SPINE

Multiplanar, multiecho MR of the L.S. Spine was performed.

Visualized vertebrae show normal signal intensity. Paravertebral soft tissues are normal.

Mild central protrusion of the L5-S1 disc causing minimal thecal sac impingement. The L5-S1 and L1-L2 discs show loss of T2 signal intensity. No other significant disc bulge or protrusion noted.

The conus medullaris is normal in position and signal intensity. No significant canal stenosis is seen.

IMPRESSION :

MILO CENTRAL PROTRUSION OF THE L5-S1 DISCS CAUSING MINIMAL THECAL SAC IMPINGEMENT. THE L5-S1 AND L1-L2 DISCS SHOW DEGENERATIVE DESICCATION.


DR. N. MEDHI, MD.
SR. CONSULTANT

DR. B. SAHARIA, MD.
CONSULTANT


DR. S. K. HANDIQUE, MD.
CONSULTANT

GY & IMAGING SCIENCES

AH-QP-RJ-0904

Apollo Hospitals

towards greater strides in modern medicine



ULTRASOUND

Name: MR. H.C. TIAS	Date: 22/02/01	Report No: 40517
Age: 53 Years	Sex: M	I.D. No.:
Address:	Reference:	U.S.
City:	Room No.:	Out Patient:
	Ref. Phy.:	
	DR. JOSEPH V THACHJI (URO)	
	Tel.:	

REPORT

Provisional Diagnosis/Clinical Data

Examination Performed

ULTRASOUND OF KUB (MALE)

Right kidney measures 8 x 4.9 cms.
Left kidney measures 8.8 x 4.8 cms.

Both kidneys show normal echopattern with no evidence of calculi or calyceal dilatation.

Renal outlines are smooth.

Perinephric spaces are clear.

Prostate measures 3.4 x 3.1 x 2.8 cms and shows normal echopattern.

Bladder is normal in contour.

No evidence of any intraluminal pathology seen.

Post void shows 76ml of residual urine.

IMPRESSION: - Significant residual urine in bladder.

DR. SHIVA PRASAD

NR



ADITYA DIAGNOSTICS & HOSPITALS

(A Unit of Dr. N. Sahewalla and Co., Pvt. Ltd.)

BORDOOLI AVENUE, DIBRUGARH 786 005, PH. 302219 (10 Lines)

50

Mr. Hemendra Ch. Das

Date: Wednesday, December 06, 2000

Liver is normal. No focal parenchymal lesion seen. Intrahepatic vascular pattern and biliary tree are normal.

Gall bladder is normal. No luminal calculi seen.

CBD is normal. Pancreas shows normal echopattern.

Both kidneys are normal in size ands shape. No focal parenchymal lesion seen. No hydronephrotic changes or calculi seen. Perinephric areas are normal.

Ureters are not dilated and no luminal calculi seen.

Urinary bladder is distended. Bladder wall is hypertrophied.

Prostate is enlarged. No focal lesion seen.

Size : Length 3.0 cm; AP 3.4 cm; width 5.4 cm.

Prostatic weight 31 grams.

Residual urine volume : 187 ml.

IMPRESSION: Normal GB, Liver, CBD, Pancreas

Normal Kidneys and Ureters

Bladder wall hypertrophy.

Enlarged prostate.

S.S

Attested
Surjil Ch. Das
on 8.12.2009.

h

OFFICE OF THE ACCOUNTANT GENERAL (A&E) MEGHALAYA ETC., SHILLONG.

238)

7/4/04

Dated:- 8-3-2004

S3

R.O. No. D.A. Cell/120

The following Sr. Divisional Accounts Officers and Divisional Accounts Officer Grade-I & II are transferred and posted to the Divisions noted against each as shown below.

They are requested to submit their handing over memorandum to their Divisional Officers under intimation to this office.

The Divisional Officers/Controlling Officers are requested to release the Officials concerned falling under them latest by 9th April 2004 under intimation to this office and to forward a formal intimation and taking over charge report of the officials concerned to this office at an early date.

The transfer is in public interest.

SL No	Name & Designation	Present Division	Division Transfer to	REMARKS
1.	Shri P.C.Borah, Sr.DAO	O/o the Ex.Engineer, Gumti Electrical Division Jatanbari, Tripura, Addl.charge of Gumti Civil Division (Power) Jatanbari	O/o The Executive Engineer, Pasighat Drilling Division, I& FC, with addl. Charge of Pasighat I&FC Division, Pasighat vice Shri U.N.Sarkar, Sr.DAO	Shri P.C.Borah will move first to release Shri Sarkar.
2.	U.N.Sarkar, Sr.DAO,	O/o the Ex. Engineer Pasighat Driling Division, I&FC, with addl. charge of Pasighat I&FC, Division,Pasigaht	O/o the Ex. Engineer Gumti Electrical Division, Jatanbari, Tripura, with additional Charge of Gumti Civil Division, (Power), Jatanbari, vice Shri P.C.Borah	
3.	A.Pharami, DAO-I,	O/o the Ex.Engineer Gas Thermal Civil Division (Power), Rokia, Tripura, addl. charge of Gas Thermal (Elect.) Division, Rokia.	O/o the Ex. Engineer Building Project Division No.IV PWD, Imphal, vice L.Shanti Kumar Singh, DAO-I	Shri Pharami will move first to release Shri L.Shanti Kr. Singh.
	L.Shanti Kumar Singh, DAO-I	O/o the Ex.Engineer Building Project Division No.IV PWD, Imphal	O/o the Ex. Engineer Gas Thermal Division, (Power) Rokia, Tripura, Addl.Charge of Gas Thermal (Electrical) Division Rokia. Vice A.Pharami.	

E-18

A. Dasgupta
S. Chaudhury
S. J. Advani
on 8.4.2004

5.	L.Thoiba Singh, DAO-I	O/o The Ex.Engineer Agartala Division No.V, PWD, Agartala.	O/o The Ex. Engineer Imphal Electrical Division No.III Manipur vice Shri N.Kumarjit Singh, DAO-I	Shri L.Thoiba Singh will move first to release Shri N.Kumarjit Singh.
6.	N.Kumarjit Singh, DAO-I	O/o The Ex. Engineer Imphal Elect. Division No.III, Imphal	O/o The Ex. Engineer Agartala Division No.V, PWD, Agartala vice Shri L.Thoiba Singh.	
7.	Bhabesh Chakraborty, DAO-I	O/o The Ex.Engineer Ziro Elect Division A.P.	O/o The Ex.Engineer Electrical Divn No.IV Udaipur vice M. Sanajoaba Singh already transferred	
8.	Anindya Kr. Das, DAO-II	O/o The Ex.Engineer RWD Seppa, A.P.	O/o The Ex.Engineer Ziro Electrical A.P. vice Bhabesh Chakraborty, DAO-I transferred	Shri Anindya Kr.Das will move first to release Shri B.Chakraborty.
9.	D.Roy Choudhury, Sr.DAO	O/o The Ex.Engineer Capital 'A' Division, PWD, Itanagar	O/o Chief Engineer, PWD Imphal, with additional charge of Building Division No.I PWD Imphal, vice Shri M.Heramani Singh, DAO-II	
10	M.Heramani Singh, DAO-II	O/o the Chief Engineer, PWD Imphal and additional charge Building Divn No.I PWD Imphal	Capital 'A' PWD, A.P. vice D.Roy Choudhury transferred	Shri M.H.Singh, will move first to release Shri D.Roy Chouhdhury
11.	A.Kanungoe, DAO-I	O/o The Ex.Engineer Paisghat Electrical Division, Pasighat, AP	O/o The Ex.Engineer Highway South PWD, Imphal, Vice Shri A.Binode Kr. Sharma, DAO-I	
12.	A.Binode Kr. Sharma, DAO-I	O/o The Ex.Engineer Highway South PWD, Imphal	O/o The Ex.Engineer Pasighat Elect Divn A.P. Vice A.Kanungoe,DAO-I	Shri A.Binode Kr.Sharma, will move first to relese Shri A.Kanungoe.
13.	D.Khamzachin, DAO-II	O/o The Ex.Engineer N.H. No.II PWD Imphal additional charge N.H. Divn No.I PWD,Imphal	O/o The Ex.Engineer Rig Divn PHE, Agartala vice P.C.Das, Sr.DAO	Shri D.Khamzachin will move first to release Shri P.C.Das
14.	P.C.Das, Sr.DAO	O/o The Ex.Engineer Rig Divn PHE Agartala	O/o The Ex.Engineer N.H. No.II PWD Imphal additional charge N.H. Divn No.I PWD,Imphal	

15.	A.Halo, Sr.DAO	O/o The Ex. Engineer Banderdewa PWD, A.P.	O/o The Ex. Engineer Jairampur PWD A.P. vice K.C. Das, DAO-I relieved of additional Charge.	
16.	D.B.Choudhury Sr.DAO	O/o The Ex.Engineer I&FM Divn No.II Agartala	O/o The Ex. Engineer Imphal Elect Divn No.I vice L.Shamjai Singh, DAO-I	
17.	L.Shyamjai Singh, DAO-I	O/o The Ex.Engineer Imphal Elect Divn No.I	I&FM Divn No.II Agartala vice D.B. Choudhury, Sr.DAO	Shri L.Shyamjai Singh will move first to release Shri D.B.Choudhury.
18.	D.N.Mohan, DAO-I	O/o The Ex. Engineer Seppa PHE, A.P.	O/o The Ex. Engineer Changlang PWD vice K.C.Das, DAO-I	Shri D.N. Mohan will move first to release Shri K.C.Das
19.	K.C.Das, DAO-I	O/o The Ex. Engineer PWD Changlang, AP	O/o The Ex. Engineer PHE Division No.IV, Agartala	
20.	S.C.Ghosh, DAO-I	O/o The Ex.Engineer Tawang PWD,AP	O/o The Ex.Engineer Electrical Division No.III, Agartala	
21.	J.P.Sinha, Sr.DAO	O/o The Ex.Engineer Roing RWD, A.P.	O/o The Ex.Engineer Tawang PWD, A.P. Vice S.C.Ghosh,DAO-I	Shri J.P.Sinha will move first to release Shri S.C.Ghosh.
22.	J.K.Lahiri, Sr.DAO	O/o The Ex.Engineer Pasighat PWD	O/o The Ex.Engineer Tawang Elect Divn vice N.C.Purman DAO-I	J.K.Lahiri will move first to release Shri N.C. Barman.
23.	N.C.Barman, DAO-I	O/o The Ex.Engineer Tawang, Elect. AP	O/o The Ex.Engineer Kailashahar PWD, vice Shri B.Chakraborty, Sr.DAO	
24.	Birajendu Chakraborty, Sr.DAO	O/o The Ex.Engineer Kailashahar PWD, Tripura	O/o The Ex.Engineer Northern Divn PWD Dharmanagar vice S.Nag, Sr.DAO	Shri B.Chakraborty will move first to release Shri S.Nag.
25.	Shyamalendu Nag, Sr.DAO	O/o The Ex.Engineer Northern Divn PWD Dharmanagar	O/o The Ex.Engineer Thoubal PHE, with additional charge of PWD Thoubal Manipur vice P.Manglem Singh, Sr.DAO	
26.	P.Manglem Singh, Sr.DAO	O/o The Ex.Engineer Thoubal PHE Manipur with additional charge PWD Thoubal Divn. Manipur	O/o The Ex.Engineer Hayuliang Electrical A.P. Vice Swapan Kr. Chakraborty	P.Manglem Singh will release Shri S.Kr.Chakraborty

26.	Swapan Kr. Chakraborty, DAO-I	O/o The Ex.Engineer Hayuliang Electrical Divn A.P.	O/o The Ex.Engineer Electrical Divn No.I PWD Imphal	
28.	Sajal Kanti Choudhury, DAO-I	O/o The Ex.Engineer Along RWD, A.P.	O/o The Ex.Engineer Building Divn No.I Imphal	56
29.	Ashim Kr. Bhattacharjee, DAO-I	O/o The Ex.Engineer Khonsa PWD A.P.	O/o The Ex.Engineer R & D Task Force Divn No.I PWD Imphal	
30.	Ch. Naba Kr. Singh, DAO-I	O/o The Ex.Engineer Task Force Divn IFC, Manipur	O/o The Ex.Engineer Khonsa PWD A.P, Vice A.K.Bhattacharjee	Shri Ch.Naba Kr. Singh will move first to release Shri A.K.Bhattacharjee
31.	O.Manihar Singh, DAO-I	O/o the Ex.Engineer Roing PHE, A.P	Churachandpur Electrical Division, Manipur	
32.	M.H.Angami, DAO-I	O/o The Ex.Engineer Imphal PWD, Manipur.	O/o The Ex.Engineer M.L Division No.I (valley) Imphal West, Imphal	
33.	Abhijit Kr. Das, DAO-I	O/o The Ex.Engineer Elect Divn No.I, Agartala	O/o The Ex.Engineer Bomdila, P.M.E., Arunachal Pradesh	
34.	A.Roy Choudhury, DAO-I	O/o The Ex.Engineer Naharlagun PWD, A.P.	O/o The Ex.Engineer Imphal West PWD, Vice H.Yaishkul Singh	
35.	H.Yaishkul Singh, DAO-I	O/o The Ex.Engineer Imphal West PHE, Manipur	O/o The Ex.Engineer Naharlagun PWD, A.P. Vice A.Roy Choudhury	Shri H.Yaishkul Singh will move first to release Shri A.Roy Choudhury.
36.	Hamendra Ch. Das, DAO-I	O/o The Ex.Engineer Basar PWD A.P. addl. Charge of Basar I&FC	O/o The Ex.Engineer Building Divn No.I PWD, Imphal	✓

(Authority:- AG's order dated 4.3.2004. at p/101th off N.D.A. Cell/2-36/99-2002/Vol V)

Sd/-

Sr. Accountant General (Admn).

Annexure-6.

OFFICE OF THE COMPTROLLER AND AUDITOR GENERAL OF INDIA
NEW DELHI -110002

No. 394-NGE(App)/11-98

Dated 19.4.2000

To

All P.R. Accountants General/Accountant General
Dealing with the cadre of Divisional Accountants.

Sir/Madam,

The need to evolve some clearly defined norms and a uniform and transparent policy of transfer and posting of Divisional Accounts Officers/Divisional Accountant was being felt for sometime. Though transfer is an incidence of service of Divisional Accountant, it should be effected in such a way that it causes minimum inconvenience to the individuals and at the same time it fulfils the administrative requirements. It has, therefore, been decided to prescribe the following broad parameters for transfer and posting of Divisional Accounts Officers/Divisional Accountants which should be followed scrupulously and uniformly.

- (a) Transfer and posting should normally be made once in a year and annual transfers should be timed properly so that these may not disturb the academic session.
- (b) List of Divisions likely to fall vacant during the year should be publicised well in advance.
- (c) Divisions should be properly graded by following the instructions issued in this regard from time to time and posting of officers should be made in the appropriately graded Divisions;
- (d) Option for posting in particular station(s) should be called for from the individuals and efforts should be made to accommodate the officers at the place of their choice, subject to availability of vacancy and on basis of seniority. The adverse comments given by the Inspecting Officer auditing the accounts of the Divisions, adverse remarks made by the Executive Engineers on the performance of the Divisional Accounts Officers/Divisional Accountants which are finally substantiated and the performance in proper and timely submission of accounts may also be kept in view;

certified to be true copy
Savitri Chaudhary
Advocate

A. Chaudhary
Savitri Chaudhary
Advocate
8/9/2009

- (e) a transfer Committee comprising the Group Officer in charge of works Accounts and two other Indian Audit & Accounts Department Officers of the rank of Sr. Dy. Accountant General/Dy. Accountant General, to be nominated by the Pr. Accountant General/Accountant General should be formed to consider the case of transfer.
- (f) tenure of posting should normally be three years in a particular Division and six years at a particular station;
- (g) an officer should normally allowed to serve the last three years of his service life at a place of his choice even if it results in his stay in the same place etc. beyond the normal tenure.
- (h) a general order indicating transfers and postings of all officers should be notified in addition to individual posting orders that may be issued.

Dispensation of the set norms could be made only in every exceptional circumstances, to be recorded in writing, on account of extreme personal circumstances which are quite distinguishable.

Yours faithfully,

Sd/-

Asstt. Comptroller and Auditor General (N)

Certified to be true,
K. T. GUWAHATI BANCH

Section Officer (J)

K. T. GUWAHATI BANCH

Guwahati-781005

K. T. Guwahati-781005

To:

The Accountant General (A+E)

Meghalaya, A.P. & G. S. H. O. G.

Sub: Transfer to nearer of Home Town.

Sir:

I beg to state that, I have been under medical treatment at Sibragarh, APHALO Hospital, Cherrapunji since July/2003 to the date by Diabetic on insulin twice in a day, Put Koch on ATT. Blood Pressure, DSC problems in legs in both Limbs etc etc. Thirods etc etc.

That Sir, as I am needed always be under the supervision of Specialist and the Specialist from Madras are visiting Sibragarh frequently.

Therefore, it is requested to your good Sub that, I may kindly be immediately be transferred and posted to the following places like Jairapar, Miao and Nongpae which are nearest to my Home town, so that my family members can attend him frequently and I may also can be contact the Specialist of Madras visiting to Sibragarh to avoid by Paris surgery as advised by the Specialist of Madras.

Lastly, Hoping the favorable Consideration from the authority.

Yours faithfully
S. H. C. D. O. G.
on leave
on 17/11/03

Alberic
Sangit Chaudhury
Advocate
on 8.9.2004

Dated Basar the 5th April, 2004.

To,

Accountant General (A & E)
Meghalaya, Arunachal Pradesh and Mizoram Etc.
Shillong.

(Through proper channel)

Sub :- Transfer of Sri H.C Das, DAO-I from Basar Division, PWD AP. To Building Division, PWD, Imphal, Manipur.

Ref:- Your transfer order No. E.O No. DA Cell/ 120 Dated 8/3/2004.

Sir,

With due respect I beg to state that, I have been transferred from Bordumsa-IFCD Division to Basar PWD Division vide order No. DA Cell/ 54 Dated 3/10/2002 on the basis of my representation No. Nil dated 19/12/2001.

Accordingly I have joined at Basar PWD Division with additional charge of IFCD Division on 9th December, 2002 as directed by your good office.

That Sir, it has been clearly mentioned that I am suffering un bearable pain in my back due to degenerative desiccation of my L5- S1 and L1 - L2 Discs which may require immediate surgery according to Specialist at Gauhati Medical College. Further during my visit to Apollo Hospital, Chennai in 2001 for my prostate operation it came to light during detailed investigations by Dr. V. Balaji, MBBS, MS(Gen), FRCS (Eng), FRCS(Edin), FRCS(Gen.) & FICS, renounced vascular and transplant surgeon, that blood circulation in my legs have reduced by 60% for which I am unable to walk even 200 Mtr. At a stretch after which my legs gets unconscious and becomes stiff after which I have to sit even on road side to regain consciousness in my legs. For that Dr. Balaji has advised for immediate by pass surgery without any delay, which involves a very huge amount of money which I can not afford by any means after maintaining my family as I am the only earning member of my family. Since I have been unable to undergo the by pass surgery, my condition today is worse than it was in 2001 and is further deteriorating day by day. I am also suffering from Diabetes Mellitus for which I am taking high dosage of Insulin injection twice a day regularly. Also I am suffering from acute hypertension. It is also known by your good self from my leave application that on 13th July 2003 to 21st December, 2003(about Six months), I was on leave on medical ground due to my severe illness. During this period I under gone treatment at Tinsukia and also at a nursing home at Dibrugarh for TB again. During this period I went to Appolo hospital, Chennai again for prostate problem and other complications and ended up undergoing another operation. Upon further investigation it was found out that I am suffering from thyroid problem due to which occasionally my entire body gets swelled up.

On the above circumstances I have already repeated requested your good office to consider my transfer case get me posted at a place near my home town like Jiarampur, Namsai, Miao Etc. Etc so that I can suddenly visit specialists from Appolo Hospital, Chennai at Dibrugarh, whose treatment I am taking.

That Sir, I have already forgone my promotion as DAO- I from Bordumsa to Bishnupur PHE Division, Manipur with additional charge of Bridge Division, Khuyathang, Imphal vide E.O No. DA Cell/ 44 dated 17th September 2001 due to all the above facts. Now since my health has further deteriorated, I am now even less able to take long distance journey as my movements have been further restricted by specialists.

That Sir, I am the only earning member of my family and have a un married daughter and un employed son with my ailing wife who is suffering from spondalitis , heart problem, rheumatics Etc. Etc and there is no other person to look after me except my family member, those are residing at my home town Tinsukia & can visit me immediately in case of an emergency if I be posted near my home town. I am also going to retire within a few years.

Sir I am very much surprised to see my transfer order No. quoted above within only 15 months of my joining at Basar to Imphal, the same place where I could not proceed even on promotion from Bordumsa in 2001 for which I had to forgo my promotion for 15 months. Further I was asked by the authority vide circular No. DA Cell/2-1/96-97/173 Dated 24/12/96 to submit the option. Accordingly I had opted for Arunachal Pradesh which was forwarded by the Executive Engineer, Tawang Electrical Division Vide No. TED/PF-32/96-97/6659-60 dated 21/9/97, which is also controversial while my transfer order is being issued for Manipur.

A. Das
S. C. Choudhury
Advocate

on 8.4.2004

That Sir, I have already served the following remote and disturbed localities of Nagaland, Manipur and Arunachal Pradesh and never disobeyed even represent any negative attitude.

Phek, Zunhebato (of Nagaland), Lamphelpot (of Manipur), Tawang, Bordumsa (of Arunachal Pradesh).

But since I am suffering from serious illness, now I am compelled to request your good office to consider my transfer case by posting me near my home town or till then I may be allowed to continue at Basar. In this connection my representation dated 10th December, 2003 may please be referred to.

Thanking you,

Yours faithfully,



(Sri H.C.Das)

DAO-I, PWD, Basar Division
Arunachal Pradesh.

Copy to :-

1. The Executive Engineer, Basar Division, PWD, AP, that the mater has been taken up with the A.G (A&E), Shillong. He is requested not to release me till finalisation of my transfer case.

(Sri H.C.Das)

DAO-I, PWD, Basar Division
Arunachal Pradesh